

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:965  
ANSWERED ON:29.11.2005  
SUPPLEMENTING OF NUTRITION COST  
Barad Shri Jashubhai Dhanabhai

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether the Union Government has approved the revised norms for grant-in-aid of the Integrated Child Development Services (ICDS) by increasing the supplementary nutrition cost per child from 95 paise to Rs.2;
- (b) if so, the Centre's share in this scheme;
- (c) the total estimated expenditure for the year 2005-06; and
- (d) the total estimated requirement for the year 2006-07?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI KANTI SINGH)

- (a) Yes, Sir.
- (b) The Central Government will share the cost of supplementary nutrition to the extent of 50% of the financial norms or 50% of the actual expenditure incurred by the State, whichever is less.
- (c) The Central share for the year 2005-2006 is estimated at Rs.1508.00 crore.
- (d) The requirement of Central share for 2006-2007 is estimated at Rs.1700.00 crore.